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FSSAI asks States to inspect units manufacturing, processing edible oil over compliance of max 5% trans fatty acids norm

New Delhi, Aug 31 (KNN) Food quality watchdog Food Safety and Standards Authority of India (FSSAI) has asked the states to inspect the units manufacturing and processing edible oil, particularly those with large capacity, to verify compliance to the notification revising maximum limit of trans fatty acids.

Through a notification dated August 4, 2015 FSSAI had revised maximum limit of trans fatty acids to be not more than 5 per cent in Interesterified Vegetable Fat/ Oil, Margarine and Hydrogenated Vegetable Oils.

The timeline for compliance of the notification was extended up to February 27, 2017 through notification dated August 10, 2016.

Now, FSSAI on completion of deadline has asked Commissioners of Food Safety of all States/ UTs to take up special drive to inspect the units in this regard.

It has asked the Commissioners to furnish details on action taken report regarding compliance of notification; data on trans-fatty acids in interestified vegetable fat/ oil, margarine and hydrogenated vegetable oils; and report from
FBOs on the technological changes, in any, carried out to bring down trans fatty acids within 5 per cent limit.

The reports have to be sent to FSSAI by September 30, 2017